## Annexure - 7

## Name of the corporate debtor: Maya Construction Company Private Limited;

Date of commencement of CIRP: 28th March, 2025;

List of creditors as on: 08th September, 2025

List of operational creditors (Government dues)

(Amount in₹)

Cr	Name of	Deteile	of aloins	Details of claim admitted						Amount of Amount of Amount of Remains				
Sr.	Name of					Details of Ci	aim admitted		Amount of contingent	Amount of	Amount of			
No.	creditor	rec	eived								any mutual		claim under	
										claim	dues, that	admitted	verification	
											may be set-			
											off			
		Date	Amount	Amount	Nature	Amount	Amount	Whether	% of		-			
		of	claime	of claim		covered	covered by	related	voting					
		receip	d	admitted	oi ciaiiii	by	-		share in					
		_	u	aummteu		-	guarantee	party?						
		t				security			СоС					
0.1	г . о	26/06			C	interest								
01.	Excise &	26/06			Governm									
	Taxation Officer	/2025	1,307.71	1,307.71	ent Dues									
	Cum-Proper			·										
	Officer, Ward													
	No,-10,													
	Gurugram (East)													
02.	Regional P.F.	11/04			Governm									
	Commissioner-II	/2025			ent Dues									
	(Employee's		7,945	7,945										
	Provident Fund													
	Organization)Re													
	gional office													
	Jaipur													
03.	Regional P.F.	11/04			Governm									
	Commissioner-II	/2025			ent Dues									
	(Employee's		8,281	8,281										
	Provident Fund													
	Organization)Re													
	gional office													
	Naroda													

Total	17,533.71	17,533.71					

<sup>\*</sup> The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.